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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 17th June, 1978.

CORRIGENDUM
NOTIFICATION
INCOME TAX

No. 2350 (F.No.203/26/77-ITA.II): The Department of Revenue hereby amend the notification No.2227(F.No.203/26/77-ITA.II) dated 23rd March, 1978. as under:-

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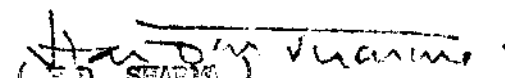
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2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
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